

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

LIBRARY

OA. 350/949/2020

Date of order: 02.09.2021

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

ADINATH MAJUMDAR
VS
CENTRAL EXCISE & CUSTOMS

For the Applicant : Mr. S. K. Dutta, Counsel

For the Respondents : Mr. K. K. Ganguly, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard ld. Counsel for both sides.

2. Ld. Counsel for applicant submits that the grievance of the applicant has been redressed, the interest on the delayed payment of gratuity has been paid by the respondent's authority and therefore the OA has become infructuous.

3. Accordingly, the OA is disposed of as infructuous.

4. Letter dated 19.08.2021 written by the applicant, is taken on record.



(Dr. Nandita Chatterjee)
Member (A)



(Bidisha Banerjee)
Member (J)

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